

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1808
TO BE ANSWERED ON 16TH DECEMBER, 2022**

FAKE DOCTORS

1808. DR. SANJAY JAISWAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government, through the Pharmacy Council of India or otherwise, have any report on the functioning/defunctness of the Pharmacy Council of Bihar and if so, the details thereof;
- (b) the number of doctors and medical practitioners currently registered with the Pharmacy Council of Bihar;
- (c) whether there is any report on the number of fake doctors and medical practitioners registered with the Pharmacy Council of Bihar and if so, the details thereof; and
- (d) the necessary steps being taken or proposed to be taken to deal with the problem of fake practitioners/doctors being registered with Pharmacy Council across the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): As informed by the Pharmacy Council of India (PCI), the Council had received representations regarding corruption/ irregularities/registration issues in Bihar State Pharmacy Council from various students, associations, and individuals. The Council forwarded the same to the Government of Bihar and Bihar State Pharmacy Council for necessary action. Taking cognizance of the malpractices, the Patna High Court vide its order dated 22.02.2022 had dissolved the Bihar Pharmacy Council.

As per data received by PCI from Bihar State Pharmacy Council, the total number of registered pharmacists is 26341.

Under the provisions of Pharmacy Act 1948 and regulation framed thereunder, the State Pharmacy Council and the State Government is responsible to ensure that the hospitals/ medical stores etc are not run by the fake pharmacists. The data in respect of number of fake pharmacists rests with State Governments.
